

(e) financial loss suffered;

(f) any action taken against any person in the matter; and

(g) if so, the details?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) to (c). Due to the choking of the vertical sewer line on 2nd January, 1983 only four guest rooms were affected due to the overflow of water, resulting in dampness of some portion of the carpets. The carpets were dried up immediately and defects rectified. No delegate of the International Film Festival was moved from Kanishka. The guests who turned up without reservation were, however, given accommodation in other ITDC hotels as Kanishka had no rooms to spare.

(d) to (g). The Deputy Chief Engineer inspected the affected rooms and conducted an enquiry which revealed that the material which had choked the sewer line had inadvertently found its way into the line from the upper floors of the hotel where internal finishing works relating to sanitary, electrical and airconditioning installations were in progress. The Sanitary Contractor was cautioned and the open ends of the pipes were properly sealed to avoid any material getting into the pipeline.

### राज्यों में ग्रामीण विकास बैंकों की स्थापना किया जाना

922. श्री शांतूभाई पटेल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में अब तक कितने ग्रामीण विकास बैंक राज्यवार स्थापित किए गए हैं;

(ख) उन बैंकों की संख्या कितनी है जिन्होंने गत मुनाफा अर्जित किया है तथा साथ ही उन बैंकों की संख्या कितनी है जिनकी घाटा हुआ है ; और

(ग) इन बैंकों के ऋण क्या हैं ?

वित्त मंत्रालय में उपमंत्री (श्री जनार्दन पुजारी) : (क) संभवतः माननीय सदस्य क्षेत्रीय ग्रामीण बैंकों का उल्लेख कर रहे हैं। क्षेत्रीय ग्रामीण बैंकों की राज्य-वार संख्या को दर्शाने वाला विवरण संलग्न है।

(ख) दिसम्बर, 1981 के अन्त की स्थिति के मुताबिक मौजूद 107 क्षेत्रीय ग्रामीण बैंकों में से 62 फेंकों ने लाभ कमाया तथा 44 बैंकों को हानि उठानी पड़ी थी। शेष बचे एक क्षेत्रीय ग्रामीण बैंक के लेखों को अभी तक अंतिम रूप नहीं दिया गया है।

(ग) इन बैंकों की स्थापना मुख्य रूप से देश के विभिन्न भागों में ग्रामीण क्षेत्रों के कमजोर वर्गों की ऋण आवश्यकताओं की पूर्ति करने और ग्रामीण बचतों में वृद्धि करने के लिए की गयी है।

### विवरण

#### क्षेत्रीय ग्रामीण बैंकों का राज्य-वार वितरण

राज्य	स्थापित किए गए क्षेत्रीय ग्रामीण बैंकों की संख्या	व्याप्त जिलों की संख्या
(1)	(2)	(3)
1. आंध्र प्रदेश	10	14
2. असम	5	10
3. बिहार	17	27
4. गुजरात	4	5
5. हरियाणा	2	5
6. हिमाचल प्रदेश	1	3
7. जम्मू तथा कश्मीर	3	10

1	2	3
8. कर्नाटक .	7	12
9. केरल .	2	4
10. मध्य प्रदेश	16	29
11. मणिपुर .	1	6
12. महाराष्ट्र .	3	8
13. मेघालय .	1	3
14. उड़ीसा .	9	11
15. राजस्थान	9	19
16. तमिल नाडु	1	2
17. त्रिपुरा .	1	3
18. उत्तर प्रदेश	30	36
19. पश्चिम बंगाल	8	15
जोड़ .	130	222

#### Installation of Permanent Cyclone Warning Machinery on West Coast

923. SHRI R. L. BHATIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state: what measures have been or are being taken to install some permanent cyclone warning machinery on the West Coast?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): The India Meteorological Department has a cyclone warning machinery on the East and West coast of the country. The Area Cyclone Warning Centre at Madras serves the southern States on the west coast viz. Kerala, Karnataka, whereas the remaining states on the west coasts viz. Maharashtra, Gujarat and the Union Territory of Goa, Daman and Diu are served by a similar centre at Bombay.

2. The Area Cyclone Warning Centres receive meteorological data from a number of observatories connected by fast communication channels. They also carry out surveillance through cyclone warning

radars having a range of 400 km. installed at Bombay and Goa. Arrangements are also being made to instal radars at Bhuj and Cochin during the next 2-3 years.

3. The Department regularly receives cloud imageries from polar orbiting weather satellites which are very useful for early detection of cyclones when they are beyond the radar range over the sea.

4. The existing facilities will be further improved after the second Indian Geo-stationary Satellite (INSAT-1B) is launched.

#### Absorption of Casual Labour Working in ITDC Hotels

924. SHRI ARJUN SETHI: Will the Minister of TOURISM & CIVIL AVIATION be pleased to state:

(a) whether Government are aware that a number of casual labourers are working in the ITDC's hotels such as Samrat and Kanishka since long;

(b) if so, whether Government propose to issue instructions to the concerned authorities to absorb them as per their qualifications as and when suitable vacancies are created there;

(c) whether Government have collected information that a number of such qualified casual labourers who have been serving in those hotels for more than six months are also not considered for the jobs to which they are eligible and outsiders are considered at the time of interview; and

(d) if so, whether Government propose to issue instructions to the concerned authorities to give them first chance and after their performance, absorb them regularly?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) According to business requirements staff on casual/dailywage basis is engaged in ITDC hotels for temporary periods.